

# Central Information Commission

Decision No.284/IC(A)/2006  
F. Nos.CIC/MA/A/2006/00654  
CIC/MA/A/2006/00655

Dated, the 20th September, 2006

Name of the Appellant : 1. Sh. Manjit Singh, 93-Green Avenue, Pakhowal Road, Ludhiana (Pb.)  
2. Sh. Narsi Dass Garg, R/o 577-B, Aggar Nagar, Ludhiana – 141 012.

Name of the Public Authority: Customs (Preventive) Commissionerate, Central Revenue Building, The Mall, Amritsar – 143 001.

## **DECISION**

1. The appellants had sought certain information separately on different issues mainly in the form of queries, which relate to matters of their grievances.

2. The CPIO has furnished a detailed reply, but he has refrained from giving his personal 'opinion' on the questions raised by the appellants. While the appellants have alleged that the CPIO has not provided the information sought, the CPIO has not indicated the relevant section under which information sought has been denied.

3. In view of the above, the appellants are advised to specify the required information and re-submit their applications to the CPIO, who should consider the application for disclosure of information. The appellants should not ask questions to be answered by the CPIO. In case exemption from disclosure of

information is to be applied by the CPIO, it should be clearly indicated for review by the appropriate authority.

4. As there is no question of denial of information, the appeals are accordingly disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Information Commissioner

Authenticated true copy:

(L.C. Singhi)  
Additional Registrar

Cc:

1. Sh. Manjit Singh, 93-Green Avenue, Pakhowal Road, Ludhiana (Pb.)
2. Sh. Narsi Dass Garg, R/o 577-B, Aggar Nagar, Ludhiana – 141 012.
3. Commissioner-cum-CPIO, Customs (Preventive) Commissionerate, Central Revenue Building, The Mall, Amritsar – 143 001.